

COURT NO. 35**THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI**

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR HEARING</u>					
1	CRP/1986/2016 (OS/194/2002) IA 1/2016(CRPMP 2547/2016) Direction Petition	K SARASWATHAMMA @ K.SARASWATHI Vs K.MUMI KRISHNA REDDY CHITTOOR & ANR	O UDAYA KUMAR	RR1,2- Served	CHITTOOR
<u>ON REMAND FROM SUPREME COURT</u>					
2	CRP/5063/2010 (OS/56/1967)	SMT. SISTLA SARADA DEVI Vs UPPALURI DASARADHA RAMAIAH	CH VENU KUMAR	N SRINIVAS MADHAVA RAO AMBADIPUDI	KRISHNA
<u>ADMISSION</u>					
3	CRP/3509/2011 (RCC/37/2007) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	VASUPALLI BANGAR RAJU Vs BADE RAMA RAO	G RAMA GOPAL	SRINIVASA REDDY CHAMMALA R2 NOT YET RETURNED,R1 returned un served memo filed vide usrno-55535/22 R2 APP.,	VISAKHAPATNAM
4	CRP/4035/2011 (OS/1198/2005) IA 1/2011(CRPMP 5753/2011) Direction Petition	B. ANNAPURNA DIED E.G. DIST. AND ANOTHER Vs MUMMIDI KANTHAMMA RAJAHMUNDY	NIMMALA SATYANARAYANA	P RAJESH BABU SATYANARAYANA NIMMALA SR-App	EAST GODAVARI
5	CRP/1644/2016 (OS/46/2009) IA 1/2016(CRPMP 2076/2016) Stay Petition	POLAPALA VENKATA LAKSHMI Vs OBBANI NAGA RAJU & ANOTHER	CHALLA SRINIVASA REDDY		GUNTUR
6	CRP/1974/2016 (OS/63/2007) IA 1/2016(CRPMP 2531/2016) Fix an Early Date	R. RAVIKANTHA REDDY Vs S. MAHABOOB PEERA	N CHANDRA SEKHAR REDDY	SR-Unserved (no such addressee) as per postal endorsement Memo proof of service filed along with paper publication vide usr.no.921 of 24. Memo filed vide usr.no.113512 of 23.	ANANTAPUR
7	CRP/3182/2016 (OS/1092/2015) IA 1/2016(CRPMP 4066/2016) Stay Petition IA 1/2018 Extension Petition CRP/3957/2015	JOSYULA VIJAYA DURGA Vs SRI DURGA MALLESWARA DEVASTHANAM & 5 OTHERS	VALLURU CHETAN SUSHEEL	T V P PRABHAKAR SAI GANGADHAR CHAMARTY P R PRASAD r1 app by m/s t.v.p.prabhakar(adv), rr2,3,5 returned unserved(absent vide postal endorsement), rr4,6 served, memo filed vide usr no 4873/2016.	KRISHNA
8	CRP/3957/2015 (OS/1623/2007) IA 1/2015(CRPMP 5286/2015) Stay Petition IA 1/2018 Extension Petition	J VIJAYA DURGA KRISHNA DISTRICT Vs JOSYULA BRAHMARAMBA KRISHNA DIST. & 4 OTHERS	VALLURU CHETAN SUSHEEL	T V P PRABHAKAR P S ANJANEYULU	KRISHNA

9	CRP/1716/2017 (APPEAL/1/2012) IA 1/2017(CRPMP 2253/2017) Suspension Petition	V.VENKATRAM REDDY Vs AP STATE WAKF BOARD	K RATHANGA PANI REDDY	MOHAMMED GAYASUDDIN SHAIK MOHAMMAD(SC FOR AP WEB) R1 APP BY M/S.SHAIK MOHAMMAD (ADV) RR 2&3 SERVED VIDE MEMO FILED USR NO:3537/2017	KURNOOL
10	CRP/2238/2017 (AS/2/2012) IA 1/2017(CRPMP 2918/2017) Condone Delay Petition IA 2/2017(CRPMP 2919/2017) Injunction Petition	E.NARAYANA WAMY Vs AP STATE WAKF BOARD	KARRI MURALI KRISHNA	SHAIK KHAJA BASHA SHAIK MOHAMMAD(SC FOR AP WEB) R2 R3 UNSERVED,r1-app r2-served r3-notice sent not yet ret'd memo filed vide usrno-3868/2017	KURNOOL
11	CRP/3441/2017 (OS/46/1924) IA 1/2017(CRPMP 4536/2017) Direction Petition IA 4/2017(CRPMP 15074/2017) Condone Delay in Rep	AP STATE WAKF BOARD Vs THE 1ST ADDITIONAL DISTRICT JUDGE & 5 OTHERS	S ARIFULLAH (SC FOR AP WAQF BOARD)	T S N MURTHY	EAST GODAVARI
12	CRP/4452/2017 (IA/1473/2016) IA 1/2017(CRPMP 5845/2017) Stay Petition	RAVILLA VEERASWAMY NAIDU AND 2 OTHERS Vs KONDALA VENKATAIAH	G RAMESH BABU	K MOHAN RAMI REDDY SR-App by m/s.K.Mohan Rami Reddy (adv).	CHITTOOR
13	CRP/4471/2017 (IA/111/2017) IA 2/2017(CRPMP 5867/2017) Stay Petition CRP/4477/2017 CRP/4489/2017 CRP/4543/2017	TAMMINENI VENKATA SRIRAM CHIRANJEEVI NAGU Vs PANCHADI RAJULU	K B RAMANNA DORA	ARAVALA RAMA RAO sr-app	SRIKAKULAM
14	CRP/4477/2017 (OS/22/2012) IA 1/2017(CRPMP 5874/2017) Stay Petition	T V SRIRAM CHIRANJEEVI NAGU SRIKAKULAM DIST Vs PANCHADI RAJULU SRIKAKULAM DIST	K B RAMANNA DORA	ARAVALA RAMA RAO	SRIKAKULAM
15	CRP/4489/2017 (IA/112/2017)	TAMMINENI VANISREE Vs PANCHADI RAJULU	K B RAMANNA DORA	ARAVALA RAMA RAO	SRIKAKULAM
16	CRP/4543/2017 (OS/25/2012) IA 2/2017(CRPMP 5949/2017) Stay Petition	TAMMINENI VANISREE Vs PANCHADI RAJULU	K B RAMANNA DORA	ARAVALA RAMA RAO	SRIKAKULAM
17	CRP/5693/2017 (IA/435/2017) IA 1/2017(CRPMP 7368/2017) Stay Petition IA 1/2018 Vacate Stay Petition	NIDAMARTHY UMASHANKAR Vs SMT.NIDAMARTHY(AYYAG ARI) YAMINI PADMA MALA AND ANOTHER	V V N NARASIMHAM	R1-Served, R2-Being Minor rep.by R1.	VISAKHAPATNAM
18	CRP/7801/2018 (IA/486/2018) IA 1/2018 Stay Petition	SOMAVARAPU RAJESWARA REDDY @ SOMAVARAPU RAJESH KUMAR REDDY Vs KORASIKA VENKATESWARLU	P V VENKATA RAVI SANKAR		SPS NELLORE

INTERLOCUTORY

19	CRP/2371/2013 (A.T.C. 15/2000) IA 1/2025 Set Aside Petition	KAGITHA NARA NARAYANA Vs BORRA NARASAMMA (DIED) & ANOTHER	K V SUBRAHMANYA NARUSU	BANDA SAI SAMPATH KUMAR	KRISHNA
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20	CRP/2451/2017 (A.T.C./9/2010)	GOVINDU APPALA NARASIMHA BHUKTA SRIKAKULAM DIST & 3 OTHERS Vs GOVINDU APPALA VENKATA RAMANA MURTHY SRIKAKULAM DIST	K B RAMANNA DORA	UMESH CHANDRA P V G K SRINIVASA RAO	SRIKAKULAM
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FINAL HEARING

21	CRP/3400/2011 (OS/52/2000) CRP/2633/2011	G.RAJU VARALAKSHMAMMA (DIED) Vs PRESIDENT ROSHAN MUNAWAR MOSQUE COMMITTEE	G V SHIVAJI	A M QURESHI GP FOR ARBITRATION P LAKSHMANA RAO SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	YSR KADAPA
22	CRP/2633/2011 (OS/80/2004) IA 1/2021 L R Petition	G.RAJU VARALAKSHMAMMA DIED Vs THE AP STATE WAKF BOARD	G V SHIVAJI	SYED NAIMULLAH SHAKEEL A M QURESHI SHAFATH AHMED KHAN SC WAKF BOARD	KRISHNA
23	CRP/726/2013 (OS/32/2003) CRP/708/2013	PASUPARTHI LAKSHMI PRASANNA Vs ANAM SUBBAMMA & 7 OTHERS	A SREEDHAR	V NARAYANA REDDY P GANGA RAMI REDDY R1 Served, RR2,3,5to8 App by P.Gangarami Reddy (Adv), R4 Returned Unserved	SPS NELLORE
24	CRP/708/2013 (OS/32/2003) IA 2/2013(CRPMP 958/2013)-Stay Petition	PASUPARTHI LAKSHMI PRASANNA NELLORE DIST Vs ANAM SUBBAMMA NELLORE DIST & 7 OTHRS	A SREEDHAR	V NARAYANA REDDY	SPS NELLORE